

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4026
ANSWERED ON:20.04.2010
KUTTANAD AND IDDUKI PACKAGE
Mani Shri Jose K.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government have recently conducted any discussions with the Government of Kerala regarding the funding pattern between Centre and State for the implementation of Kuttanad and Idduki packages;
- (b) if so, the details of implementation and the funding pattern finalised on such packages;
- (c) whether the Government has undertaken any work under the Kuttanad package; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): Government of Kerala and other concerned implementing Ministries/Departments of Government of India were consulted before finalization of Kuttanad and Idduki Packages including the funding pattern. The Government has granted 'in-principle' approval for providing financial support of Rs.1840.75 crore for implementing various programmes/interventions for the development of Kuttanad Wetland Eco-system and Rs.764.45 crore for implementing various programmes/interventions for mitigating the agrarian distress in Idduki district. The approved programmes/interventions envisaged under the Kuttanad and Idduki packages will be implemented by the concerned Ministries/Departments of the Government of India within their existing schemes and as per the extant funding pattern. The Government of Kerala will, after identifying the activities to be undertaken, submit appropriate proposals after formulation of Detailed Project Reports (DPRs) to the concerned Ministries/Departments of the Government of India in accordance with the approved guidelines/procedures for such schemes for release of necessary funds. The programme/interventions involving financial outlay upto Rs.50.00 lakhs under both the packages will be implemented by the Government of Kerala from their own funds under their schemes. The Government of India has constituted a Coordination Committee to review the progress of implementation of Kuttanad and Idduki packages and to sort out the implementation issues. Coordination Committee regularly reviews the progress of implementation of Kuttanad and Idduki Packages with the Government of Kerala and other concerned Ministries/Department of Government of India. The last meeting of Coordination Committee was held on 26.3.2010.

(c)&(d): The Government of Kerala has submitted proposals amounting to Rs.526.92 crore under Kuttanad package to the concerned Ministries/Departments of Government of India. Government has so far sanctioned Rs.23.60 crore and the State Government has been advised to implement proposals amounting to Rs.111.51 crore and Rs.102.00 crore under Rashtriya Krishi Vikas Yojana (RKVY) and National Horticulture Mission (NHM)/State Horticulture Mission (SHM) respectively.